

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s).
17306-17308/2015

BROWN & SHARPE INC. (PRESENTLY KNOWN AS HEXAGON METROLOGY INC.)
Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR. Respondent(s)
(with interim relief and office report)

Date : 05/05/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr Udit Naresh, Adv.
Ms. Kavita Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity granted, sole respondent has
not filed counter affidavit. Further opportunity is declined.

Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar